

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

118. I.A. 1075/2024
In
C.P. (IB)-641(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Intec Capital Limited

VS

Shivani Flexipack Limited.

Appearances:

For RP : Adv. Manoj Mishra a/w. Mr. Madan B Vaishnawa
RP in person

For Respondent : Present but did not sign the attendance sheet.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1075/2024

This application has been filed by the RP against the suspended directors for non-cooperation.

Ld. counsel for Respondent seeks time to file reply. Let the same be done within two weeks after serving copy to the other side. In the meantime, suspended directors are directed to cooperate with the RP. List on **29.04.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)